

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 412**  
**IB/143/ND/2024**

**IN THE MATTER OF:**

|                                |     |            |
|--------------------------------|-----|------------|
| SC Credit Fund                 | ... | Applicant  |
| Versus                         |     |            |
| Dancy Builders Private Limited | ... | Respondent |

**Under Section 7 of (IBC), 2016**

**Order delivered on 08.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Utsav Mukherjee, Mr. Saksham Ahuja,  
Mr. Vikalp Wange, Advs.

For the Respondent : Mr. Iswar Mohapatra, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

List this matter on **13.05.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**